

## POINT OF TAXATION UNDER GST

CONDITIONS	PARTICULARS	TIME OF SUPPLY
<p>SUPPLY OF GOODS</p>	<ul style="list-style-type: none"> <li>• DATE OF ISSUE OF INVOICE (OR THE LAST DAY BY WHICH INVOICE SHOULD HAVE BEEN ISSUED)</li> <li style="text-align: center;"><b>OR</b></li> <li>• DATE OF RECEIPT OF PAYMENT</li> </ul>	<p>EARLIER</p>
<p>UNDER REVERSE CHARGE</p>	<ul style="list-style-type: none"> <li>• DATE OF RECEIPT OF GOODS</li> <li>• DATE OF PAYMENT</li> <li>• DATE IMMEDIATELY AFTER <b>THIRTY</b> DAYS FROM THE DATE OF ISSUE OF INVOICE BY THE SUPPLIER ( 60 DAYS FOR SERVICES)</li> </ul>	<p>EARLIER</p>
<p>CHANGE IN RATE WHEN SERVICE PROVIDED <b>BEFORE</b> CHANGE IN EFFECTIVE TAX RATE</p>	<ul style="list-style-type: none"> <li>• INVOICE ISSUED <b>PRIOR TO CHANGE</b> <b>OR</b> <b>AFTER CHANGE</b></li> <li>• PAYMENT RECEIVED <b>PRIOR TO CHANGE</b> <b>OR</b> <b>AFTER CHANGE</b></li> </ul>	<p>DATE OF INVOICE <b>OR</b> DATE OF PAYMENT WHICHEVER IS EARLIER</p>
<p>CHANGE IN RATE WHEN SERVICE PROVIDED <b>AFTER</b> CHANGE IN EFFECTIVE TAX RATE</p>	<ul style="list-style-type: none"> <li>• INVOICE ISSUED <b>PRIOR TO CHANGE</b></li> <li>• PAYMENT RECEIVED <b>PRIOR TO CHANGE</b> <b>OR</b> <b>AFTER CHANGE</b></li> </ul>	<p>DATE OF INVOICE IF PAYMENT WAS RECEIVED PRIOR TO CHANGE <b>AND</b> DATE OF PAYMENT IF PAYMENT RECEIVED AFTER CHANGE</p>
<p>CHANGE IN RATE WHEN SERVICE PROVIDED <b>AFTER</b> CHANGE IN EFFECTIVE TAX RATE</p>	<ul style="list-style-type: none"> <li>• INVOICE ISSUED <b>AFTER</b> CHANGE</li> <li>• PAYMENT RECEIVED <b>BEFORE</b> CHANGE</li> </ul>	<p>DATE OF INVOICE</p>